

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.204-IA/556(AHM)2021  
in  
**CP(IB) 601 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

B-Solutions Management Consultants  
V/s  
WSH Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 15/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Kunal Vaishnav, Advocate (Liquidator)  
For the Respondent : Mr. Nipun Singhvi, Advocate (R-1 & 2)  
: Mr. Shamik Bhatt, Advocate for (R-4 & 5)  
: R-3 already ex-parte

Learned counsel for the applicant seeks one more indulgence comply the order dated 13.03.2024.

Re-list on 28.06.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**